

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/96/2016  
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others  
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	M. K. PREETHA for KSR & Co.	Counsel for Respondents	M/K Preetha
2.	A. G. SATHYANARAYANA for A. G. SATHYANARAYANA	For Petitioners	A. G. Sathyanarayana

ORDER

Counsel representing both the parties are present. Counsel for respondent in CA 105/2017 sought time for submitting arguments. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)